GOVERNMENT OF INDIA SHIPPING LOK SABHA

STARRED QUESTION NO:190
ANSWERED ON:11.03.2013
CAPACITY OF PORTS
Rajendran Shri C.;Tagore Shri Manicka

Will the Minister of SHIPPING be pleased to state:

- (a) the details of the present level of capacity of ports in the country, port-wise;
- (b) whether the available capacity is not adequate to handle the movements of cargo at various ports;
- (c) if so, the details thereof and if not, the reasons therefor; and
- (d) the steps taken by the Government for the capacity expansion of ports along with the funds earmarked for the purpose, port-wise?

Answer

MINISTER OF SHIPPING (SHRI G.K. VASAN)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF THE LOK SABHA STARRED QUESTION NO. 190 FOR ANSWERING ON 11TH MARCH, 2013 SHRI C. RAJENDRAN AND SHRI MANICKA TAGORE REGARDING CAPACITY OF PORTS.

(a), (b) & (c): The Capacity as well as Capacity Utilization of the Major Ports in the country, port-wise, is as under:

(Figures upto 28.02.2013) S. No. Major Port Capacity Capacity (In Million utilization (%) Tonnes) KOLKATA 67.89 57.46 2 PARADIP 106.30 52.76 VISAHKAPATNAM 67.33 87.40 4 ENNORE 31.00 56.83 5 CHENNAI 83.19 63.80 6 V.O. 33.34 83.86 CHIDAMBARANAR

44.66 44.36

7 COCHIN

8	NEW MANGALO	RE 68.97	53.16
9 MORN	MUGAO	41.90 43.51	
10 MUN	MBAI	44.53 129.84	
11	J.N.P.T.	64.00 100.26	
12	KANDLA	91.22 102.87	

As is evident, capacity augmentation is required at Mumbai, JNPT and Kandla Ports. However, there are limitations to capacity expansion at the Mumbai Port.

- (d): The steps taken by the Government for capacity expansion of ports are as under:
- (i) Upto 100% FDI under the automatic route is allowed for Port development projects.
- (ii) Income tax incentives are allowed as per Income Tax Act, 1961.
- (iii) Bidding documents like RFQ, RFP and Concession Agreement have been standardized.
- (iv) Enhanced delegation of financial powers to Shipping Ministry to accord investment approval for PPP projects.
- (v) Streamlining of security clearance procedures

TOTAL: 744.33

(vi) Close monitoring of developmental projects in the Major Ports

The funds earmarked for capacity expansion of the Major Ports in the 12th Five Year Plan is listed in Annexure.